

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION No. 3240**  
TO BE ANSWERED ON: 20.03.2025

**IMPLEMENTATION OF VAN DHAN VIKAS YOJANA**

3240. SHRI K SUDHAKARAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of Van Dhan Kendras established under the Van Dhan Vikas Yojana till the current year i.e. 2025;
- (b) the funds allocated and utilised for promoting tribal entrepreneurship under the said yojana during the last year; and
- (c) the impact of the said yojana on tribal livelihoods and income levels, based on Government assessments?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS

(SHRI DURGADAS UIKEY)

(a) to (c) The Ministry does not implement any program by the name of Van Dhan Vikas Yojana at present, but is implementing the schemes namely Pradhan Mantri Janjatiya Vikas Mission (PMJVM) and Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) under which funds are provided to the State Governments for establishment of Van Dhan Vikas Kendras (VDVKs) to enhance livelihood opportunities and promoting tribal entrepreneurship. Till date, 3959 VDVks have been sanctioned under PMJVM and 506 VDVks under PM-JANMAN. During last financial year, i.e. 2023-24, an amount of Rs. 8155.25 lakhs have been sanctioned for establishment of 905 VDVks. These VDVks have realized a sale of approximately Rs 109 crores till date.

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